## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/221/2016

NAME OF THE PETITIONER(S)

: S. John Rose

NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited

UNDER SECTION

: 111 of the CA 1956 / 59 of the CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

5. V. SHYAM ICAARTHIC COULTER RI T-SATIFIYAMORTHY Crum For Person 2. T-SATIHIYAMURTHY

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## **ORDER**

Counsel for both the parties present. As seen from the order dated 21.06.2017 of this Bench, one last opportunity was given to the respondent for filing counter. But, so far counter has not been filed. Counsel for Respondent is instructed to file the counter within seven days providing a copy to the other side, failing which, the right of filing counter shall stand forfeited. Put up on 28.07.2017 at

10.30 A.M.

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( - ) - ) ages for a-(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)